

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3025
ANSWERED ON:24.07.2009
OPERATIONALISATION OF THE GST
Sudhakaran Shri K.

Will the Minister of FINANCE be pleased to state:

- (a) the rate at which General Sales Tax (GST) is to be imposed at the time of its introduction w.e.f. April 10, 2010;
- (b) whether the Central Government has put in place a system to monitor the same at the central level;and
- (c) if SO, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): No tax in the name of General Sales Tax is to be imposed from April 10, 2010. The Government has announced its policy intent to introduce a unified tax system in the country with effect from April 01, 2010, in the form of Goods and Services Tax, which is commonly being referred to as GST. The Central Government and Empowered Committee of State Finance Ministers (EC) are jointly working for finalizing the design and a roadmap for introduction of GST. The details of GST, including the rate and the centralized monitoring system, have not been finalized.

(c): In view of above, does not arise.